

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3077
(To be answered on the 17th December 2015)**

THEFT AT AIRPORTS

**3077. SHRI KRUPAL BALAJI TUMANE
SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether increasing incidents of thefts and stealing of valuables from the bags of air passengers have been reported at various airports across the country;
- (b) if so, the reaction of the Government thereto along with the number of such incidents reported and FIRs registered in this regard during the last three years and the current year, year-wise and airport-wise; and
- (c) the number of officers and employees found guilty in this regard along with the action taken against them and the action taken/being in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) to (c): The incidents of thefts and stealing of valuable from the bags of air passengers are reported at various airports in the country. These cases are reported by complainants to local police or brought to the notice of the airlines concerned. Details of theft cases reported/registered at various airports during 2012, 2013, 2014 and 2015 (till October, 2015) are annexed.

The incident of theft are a law and order issue, and as a matter of fact the subjects of crime and Law & Order are state subjects, and Ministry of Civil Aviation has no control or mandate over this data/information. The local Police, which is under the jurisdiction of the concerned State Government, register and investigate such cases. The relevant details/data, including the value of stolen articles, property/articles recovered, persons arrested, charge sheets/FIRs filed, status of cases on such thefts pending in courts, penalty awarded to convicts etc. are maintained by the concerned Airlines/Local Police authorities, which are approached by the passengers in such cases for lodging a complaint of theft, etc.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 3077 DUE FOR ANSWER ON 17.12.2015 REGARDING THEFT AT AIRPORTS

DETAILS OF THEFT CASES REPORTED/REGISTERED AT AIRPORTS DURING THE LAST THREE YEARS AND THE CURRENT YEAR

Sl. No.	Airports	Year 2012	Year 2013	Year 2014	Year 2015 (till October, 2015)
1.	Chennai	--	01	07	02
2.	Trivandrum	03	--	--	02
3.	Calicut	--	01	01	--
4.	Cochin	11	--	--	--
5.	Madurai	--	01	--	--
6.	Kolkata	06	14	12	02
7.	Bagdogra	--	01	--	--
8.	Indore	01	--	--	--
9.	Bhuj	--	01	--	--
10.	Delhi	24	14	67	53
11.	Jaipur	06	03	--	01
12.	Mumbai	22	13	21	22
13.	Raipur	02	--	--	--
14.	Hyderabad	09	04	04	03
15.	Agartala	02	--	--	--
16.	Imphal	--	--	01	--
17.	Amritsar	--	--	01	--
18.	Bangalore	--	01	--	03
19.	Lucknow	--	--	--	02
20.	Udaipur	--	01	--	--
	Total:	86	55	114	90